

**GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA**

UNSTARRED QUESTION NO:3351

ANSWERED ON:24.08.2006

GUIDELINES FOR OPERATION OF SMALL AIRCRAFT AND HELICOPTERS .

Owaisi Shri Asaduddin

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) Whether due to death of many prominent leaders of the country while travelling in small aircraft, the Government has issued guidelines for operating small aircraft and helicopters being used by the VVIPs;
- (b) If so, the details thereof;
- (c) Whether Directorate General of Civil Aviation has invited comments on Civil Aviation requirement; and
- (d) If so, the reaction of the Government thereto?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF CIVIL AVIATION (SHRI PRAFUL PATEL)

(a):- Yes, Sir.

(b):- The Directorate General of Civil Aviation (DGCA) had issued guidelines in the form of Air Safety Circular No. 02 of 1981 and a circular dated 13.09.1996 for operating small aircraft and helicopters used by VVIPs.

(c) and (d):- A draft Civil Aviation Requirements (CAR) on use of Private/State Government owned aircraft/helicopter for carriage of State/Central Ministers, SPG Protectees has been circulated by DGCA for comments of the operators and concerned agencies. These reaction/comments would be considered by DGCA while finalising the CAR.